

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/65 & 66/CAA/2017
NAME OF THE TRANSFEROR : BREEZE HOTEL LTD
NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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① ABISHEK RAMAN
For PAWAN JHABAKH
(9686603576)

Counsel for the
petitioner.

[Handwritten Signature]

ORDER

Counsel for the Petitioner present and submitted that the report of the R.D. is awaited and prayed for time. At request, time is extended. Put up on **31.10.2017 at 10.30 A.M.**

- Sel -
MEMBER (TECHNICAL)
ghk

- Sel -
MEMBER (JUDICIAL)